



**The High Court of Judicature at Patna**  
**DAILY CAUSE LIST**

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**SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP**

ON 22-04-2017

**Saturday the 22nd April 2017**  
**Court No.11 (At 11:00 A.M.)**  
**Justice Smt. Nilu Agrawal &**  
**Mr. Raj Kumar, Advocate**

SN o	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>LOKADALAT ( FOR ADMISSION )</u></b>				
1.	FA/459/1987	1 STATE THRU.COLLECTOR NALANDA <b>VS</b> SMT.LAXMI DEVI	Mr. ABHAY KR. SINGH NO.1	Mr.LALA SACHINDRA KR. Mr.RAJIV RANJAN KRISHNA Mr.ASHOK KR.SINHA-2
2.	FA/694/1987	4 STATE THRU.COLLECTOR NAWADAH <b>VS</b> SRI HARI SAO	Mr. NISHA NATH OJHA Mr.JC TO A.A.G.	
3.	FA/701/1987	4 STATE THRU. COLLECTOR NAWADAH <b>VS</b> ARVIND KR.	Mr. NISHA NATH OJHA Mr.JC TO A.A.G	Mr.PARTHA SARTHY Mr.UMA SHANKAR PD.SINGH
4.	FA/65/2001	6 STATE OF BIHAR <b>VS</b> DIKSHA SINGH & ORS	Mr.ABBAS HAIDER Mr.ASHOK KUMAR ( S.C.-11)	
5.	CWJC/18380/2008 OTHER MISC. MATTER	2 THE BIHAR STATE ELECTRICITY BO <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAKASH KUMAR Mr.RENU JHA	Mr.(SC11) Mr.RAM PRASAD SINGH Mr.RAM BISHUN PRASAD Mr.ARVIND UJJWAL (SC25)
6.	FA/39/2009	4 THE STATE OF BIHAR THRU THE CO <b>VS</b> SAHDEO RAI & ORS	Mr.UDAY BIHARI SINGH(AC- GA2) Mr.KAMLESH KR.SHARMA (AC TO SC22)	
7.	FA/54/2009	2 THE STATE OF BIHAR & ORS <b>VS</b> CHANDESHWAR PD@CHANDESHWAR PD	Mr.DILIP KUMAR(JC-GA3)	
8.	FA/223/2009	3 THE STATE OF BIHAR <b>VS</b> RAGHVENDRA PRIYADARSHI & ANR.	Mr.UDAY BHAN SINGH Mr.NEERAJ KR (AC TO SC22)	Mr.PUSHPENDRA KUMAR SINGH
9.	FA/227/2009	5 THE STATE OF BIHAR THROUGH THE <b>VS</b> SMT. SHANTI DEVI & ANR.	Mr.ANIL KR. JHA (GA2) Mr.NEERAJ KR (AC TO SC22)	Mr.SATYENDRA NARAYAN VERMA Mr.AJAY KUMAR SINGH Mr.AMRENDRA NARAYAN RAI Mr.SURENDRA PRASAD SINGH
10.	FA/106/2010	3 PRIYADARSHI RAMESHWAR CONSTRUC <b>VS</b> STATE OF BIHAR & ORS.	Mr.DUDHNATH SINGH	Mr.(GA2) Mr.NEERAJ KR (AC TO SC22)
11.	FA/304/2013	6 THE STATE OF BIHAR THROUGH COLLECTOR, MADHUBANI <b>VS</b> ABDUL SAKUR NADAF	Mr.NEERAJ KUMAR (AC TO SC22)	Mr.BIMAL KUMAR Mr.YOGESH KUMAR Mr.SUDHIR KUMAR SINGH
12.	CWJC/16791/2014 ELECTRICITY MATTER	4 VEENA SINHA <b>VS</b> THE BIHAR STATE ELECTRICITY BOARD & ORS	Mr.AJAY NANDAN SAHAY Mr.VIJAY KR SINGH NO. 1	Mr.VINAY KIRTI SINGH Mr.PRAKASH KUMAR

13.	CWJC/17830/2014 VOLUN.RETIR, BANK	4	OM PRAKASH SINHA VS THE STATE BANK OF INDIA & ORS	Mr.KUNDAN KUMAR SINHA Mr.RITA VERMA	Mr.KAUSHLENDRA KUMAR SINHA
14.	CWJC/18120/2014 POST RETIRE, SCHOO	1	BAITUN NESHA VS THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINGH	Mr.RAJESH SINGH (GP16)
15.	CWJC/18413/2014 POST RETIRE, SCHOO	3	YOUGLAL KISHORE PRASAD VS THE STATE OF BIHAR & ORS	Mr.AMAR PRAKASH	Mr.MANOJ KR. AMBASTHA (GP14) Mr.MANOJ KR.AMBASTHA (SC26)
16.	CWJC/18426/2014 PAY SCALES , NON G	1	AMANULLAH KHAN VS THE STATE OF BIHAR & ORS	Mr.ABHOY KUMAR KASHYAP	Mr.GP13- NASIM YAHYA Mr.BINOD KUMAR LABH Mr.K.P.YADAV (GP11)
17.	CWJC/18548/2014 POST RETIRE, SCHOO	3	RAM BALAK SINGH VS THE STATE OF BIHAR & ORS	Mr.GHANSHYAM SHARMA	Mr.KUNDAN BHADUR SINGH (SC22)
18.	CWJC/6010/2015 TRADE & COMMERCE	1	PUNIT SINHA VS THE DY. REGIONAL MANAGER, BANK OF BARODA, REGIONAL OFFICE & ANR	Mr.MUKUND JEE	Mr.VIVEK PRASAD
19.	CWJC/12364/2015 POST RETIRE, HEALT	6	DARESH DEVI VS THE STATE OF BIHAR & ORS	Mr.CHOUDHARY SHYAM NANDAN Mr.RAVI SHANKER PANKAJ Mr.MUKESH KUMAR SINGH	Mr.DR. ANSHUMAN- SC14 Mr.KAMESHWAR PRASAD GUPTA
20.	CWJC/15823/2015 SALARY, SCHOOL SER	3	HASIBUR RAHMAN VS THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR Mr.SHRINATH PRASAD Mr.UMESH PRASAD	Mr.P.K. VERMA (AAG5) Mr.RABINDRA KUMAR PRIYADARSHI
21.	CWJC/15911/2015 SALARY, SCHOOL SER	3	AHILYA DEVI VS THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR Mr.SHRINATH PRASAD Mr.UMESH PRASAD	Mr.ANJANI KUMAR- AAG6 Mr.KAMESHWAR PRASAD GUPTA
22.	CWJC/16538/2015 POST RETIRE, SCHOO	3	MD. HARUN RASHID VS THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR Mr.SHRINATH PRASAD Mr.UMESH PRASAD	Mr.SC15- AJIT PRATAP SINGH Mr.DHANENDRA CHAUBEY
23.	FA/63/2016	3	THE STATE OF BIHAR & ANR VS VIJAY SINGH & ANR	Mr.YASHRAJ BARDHAN Mr.NARESH PRASAD (AC TO SC2)	
24.	FA/64/2016	3	THE STATE OF BIHAR & ANR VS DEONANDAN SINGH & ANR	Mr.YASHRAJ BARDHAN Mr.NARESH PRASAD (AC TO SC2)	
25.	FA/65/2016	4	THE STATE OF BIHAR & ANR VS RAMNANDAN SINGH & ANR	Mr.YASHRAJ BARDHAN Mr.NARESH PRASAD (AC TO SC2)	
26.	FA/66/2016	3	THE STATE OF BIHAR & ANR VS DEVENDRA SINGH & ANR	Mr.YASHRAJ BARDHAN Mr.NARESH PRASAD (AC TO SC2)	
27.	FA/67/2016	3	THE STATE OF BIHAR & ANR VS SULOCHANA DEVI & ANR	Mr.YASHRAJ BARDHAN Mr.NARESH PRASAD (AC TO SC2)	
28.	FA/68/2016	3	THE STATE OF BIHAR & ANR VS NATHO SINGH & ANR	Mr.YASHRAJ BARDHAN Mr.NARESH PRASAD (AC TO SC2)	
29.	FA/69/2016	3	THE STATE OF BIHAR & ANR VS BHOLA NATH PANDEY & ANR	Mr.YASHRAJ BARDHAN Mr.NARESH PRASAD (AC TO SC2)	
30.	FA/70/2016	3	THE STATE OF BIHAR & ANR VS MALTI DEVI & ANR	Mr.YASHRAJ BARDHAN Mr.NARESH PRASAD (AC TO SC2)	
31.	FA/71/2016	3	THE STATE OF BIHAR & ANR VS ARJUN SINGH & ANR	Mr.YASHRAJ BARDHAN	
32.	FA/74/2016	4	THE STATE OF BIHAR & ANR VS UDAY BHARTI & ORS	Mr.NARESH PRASAD	
33.	FA/75/2016	3	THE STATE OF BIHAR & ANR VS RAKESH RANJAN KUMAR SINGH & ANR	Mr.NARESH PRASAD	
34.	FA/76/2016	3	THE STATE OF BIHAR & ANR VS HANSRAJ SINGH & ANR	Mr.NARESH PRASAD	
35.	FA/77/2016	4	THE STATE OF BIHAR & ANR VS RAGHUBANSH SINGH & ANR	Mr.NARESH PRASAD	
36.	FA/78/2016	4	THE STATE OF BIHAR & ANR VS NARESH PRASAD SINGH & ANR	Mr.NARESH PRASAD	
37.	FA/79/2016	3	THE STATE OF BIHAR & ANR VS RAMNARESH MAHTO & ANR	Mr.NARESH PRASAD	
38.	FA/80/2016	4	THE STATE OF BIHAR & ANR VS MOST. SONA DEVI & ANR	Mr.NARESH PRASAD	

39.	FA/81/2016	4	THE STATE OF BIHAR & ANR <b>VS</b> RAMPRABODH PANDEY & ANR	Mr.NARESH PRASAD	
40.	FA/85/2016	4	THE STATE OF BIHAR & ANR <b>VS</b> NAULESH PRASAD SINGH & ANR	Mr.NARESH PRASAD	
41.	FA/86/2016	3	THE STATE OF BIHAR & ANR <b>VS</b> SUBODH PANDEY & ANR	Mr.NARESH PRASAD	
42.	FA/87/2016	3	THE STATE OF BIHAR & ANR <b>VS</b> SARYUG PRASAD SINGH & ANR	Mr.NARESH PRASAD	
43.	FA/88/2016	4	THE STATE OF BIHAR & ANR <b>VS</b> PRIYARANJAN KUMAR SINGH & ANR	Mr.NARESH PRASAD	
44.	FA/89/2016	3	THE STATE OF BIHAR & ANR <b>VS</b> BIRMANI PANDEY & ANR	Mr.NARESH PRASAD	
45.	FA/90/2016	3	THE STATE OF BIHAR & ANR <b>VS</b> GOPAL SINGH & ANR	Mr.NARESH PRASAD	
46.	CWJC/1420/2016 POST RETIRE, HEALT	1	GEETA BHAGAT <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR VERMA	Mr.SADANAND PASWAN- GP29 Mr.SATYAVRAT VERMA Mr.BINOD KUMAR LABH Mr.SANJAY KUMAR SHARAN Mr.PRASHANT PRATAP (GP2)
47.	CWJC/1574/2016 OTHERS, SCHOOL SER	1	LALAN KUMAR MARANDI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR @ DEO Mr.INDU SHEKHAR DWIVEDI	Mr.ASHOK KUMAR KESHRI- AAG11 Mr.MD. KHURSHID ALAM (AAG12)
48.	CWJC/5288/2016 POST RETIRE, BANK	4	RENU DEVI <b>VS</b> THE STATE BANK OF INDIA & ORS	Mr.KRISHNA CHANDRA	Mr.KAUSHLENDRA KUMAR SINHA Mr.SRI SUNIL KUMAR SINGH
49.	CWJC/6713/2016 TRADE & COMMERCE	1	M/S RANGOLI VASTRALAYA PLACE OF BUSINESS & ANR <b>VS</b> THE BANK OF BARODA & ORS	Mr.SRI SUNIL KUMAR SINGH Mr.ANJANI KUMAR MISHRA	Mr.NISHI NATH OJHA Mr.NISHI NATH OJHA
50.	CWJC/7127/2016 POST RETIRE, SCHOO	1	JAGPATI KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.GA7- SUBHASH PD.SINGH Mr.MADHURESH PRASAD
51.	CWJC/8564/2016 POST RETIRE, OTHER	1	SUDARSHAN SHAH <b>VS</b> THE UNION OF INDIA & ORS	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD Mr.ARUN KUMAR TIWARY	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.KAUSHLENDRA KUMAR SINHA Mr.ARVIND KUMAR TEWARY (CGC) Mr.RAKESH KUMAR SINGH
52.	CWJC/8887/2016 POST RETIRE, SCHOO	1	MUKUT DHARI SINGH <b>VS</b> THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA & ORS	Mr.AMARENDRA KUMAR Mr.KAUSHALESH CHOUDHARY	Mr.SC7- MITHILESH PATHAK Mr.RAKESH KUMAR SINGH Mr.SATYENDRA KUMAR JHA
53.	CWJC/9911/2016 TRADE & COMMERCE	1	RAJEEV KUMAR & ANR <b>VS</b> THE GENERAL MANAGER, BIHAR REGION, BANK OF BARODA & ORS	Mr.RAKESH KUMAR SONI	Mr.NISHI NATH OJHA
54.	CWJC/10918/2016 POST RETIRE, SCHOO	1	JAGDEO SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR	Mr.SC33- RITESH KUMAR
55.	CWJC/13407/2016 TRADE & COMMERCE	4	SUBHAS PRASAD <b>VS</b> THE BANK OF BARODA	Mr.ANJANI KUMAR MISHRA Mr.SRI SUNIL KUMAR SINGH	Mr.NISHI NATH OJHA Mr.NISHI NATH OJHA
56.	CWJC/15061/2016 PUBLIC DEMAND RECO	3	SATENDRA SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR	Mr.CHITRANJAN SINHA- PAG2 Mr.AJAY KUMAR SINHA
57.	CWJC/15186/2016 PUBLIC DEMAND RECO	3	MD. SAHJAHAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR	Mr.AJAY KR. RASTOGI- AAG10 Mr.MAHENDRA PATHAK Mr.AJAY KUMAR SINHA
58.	CWJC/15220/2016 POST RETIRE, SCHOO	1	JAGDISH PRASAD & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.RAMASHANKAR SINGH	Mr.ASHUTOSH RANJAN PANDEY-AAG15
59.	CWJC/15930/2016 POST RETIRE, SCHOO	1	SAHJANAND KUMAR SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GHANSHYAM SHARMA	Mr.ASHUTOSH RANJAN PANDEY- AAG15
60.	CWJC/18029/2016 POST RETIRE, NON G	1	KRISHNA KUMAR RAI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.MADHAW PD. YADAV- GP23 Mr.SATYENDRA KUMAR JHA
61.	CWJC/18233/2016 POST RETIRE, NON G	1	SHOBHIT RAI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ABHOY KUMAR KASHYAP	Mr.U. S. S. SINGH- GP19 Mr.BINDHYACHAL RAI

62.	CWJC/18919/2016 POST RETIRE, SCHOO	1	CHANDRA NARAIN SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.LAKSHMINDRA KUMAR YADAV Mr.PRABHU NARAYAN PRABHAKAR	Mr.PRABHAKAR JHA- GP27 Mr.RAGHWANAND
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**Saturday the 22nd April 2017**  
**Court No.8 (At 11:00 A.M.)**  
**Mr. Justice Sanjay Priya &**  
**Mr. Bajrangi Lal, Advocate**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>LOKADALAT ( FOR ADMISSION )</u></b>				
1.	MA/390/2006 WORKMEN COMPENSATI	1 CHAIRMAN NATIONAL INSURANCE CO <b>VS</b> ISHRAT KHATOON & ANR	Mr.ASHOK PRIYADARSHI	Mr.RENU JHA Mr.D.K.SINGH Mr.B.J.JHA Mr.AMIT PRAKASH (GA13) Mr.(GA6)
2.	MA/104/2007 W.C.ACT	1 UNITED INDIA INSURANCE COMPANY <b>VS</b> MOST.LALITA DEVI & ORS	Mr.ASHOK PRIYADARSHI	Mr.(GA6)
3.	MA/105/2007 W.C.ACT	1 UNITED INDIA INSURANCE COMPANY <b>VS</b> MOST LALITA DEVI & ANR	Mr.ASHOK PRIYADARSHI	Mr.(GA4) Mr.GAUTAM BOSE (AAG8)
4.	MA/327/2010	1 REWA YADAV & ANR. <b>VS</b> THE NATIONAL INSURANCE COMPANY	Mr.ANIL KUMAR SAXENA	Mr.ASHOK PRIYADARSHI
5.	MA/578/2011 CLAIM CASE-167/200	5 SMT. MEENA DEVI & ANR. <b>VS</b> SRI HARU MANDAL & ORS.	Mr.MUKESH PRASAD SINGH	Mr.SANJAY SINGH Mr.BIMLESH KUMAR JHA Ms.RENU JHA
6.	MA/165/2012 CLAIM CASE-33/2010	6 THE DIVISIONAL MANAGER ICICI L <b>VS</b> KANCHAN KUMARI & ORS	Mr.RAJESH RANJAN Mr.DURGESH KUMAR SINGH Mr.SHAKTI SUMAN KUMAR	Mr.SHANKAR KISHORE SHAHI Mr.MARUTH NATH ROY Mr.MANISH KUMAR Mr.SANJAY PARASMANI
7.	MA/340/2012 CLAIM CASE-71/2008	15 ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>VS</b> SUBDHI DEVI & ORS	Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR	Mr.ASHOK KUMAR PRASAD Mr.PRABHAS RANJAN
8.	MA/713/2012	4 DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD. <b>VS</b> SONA DEVI & ORS.	Mr.ASHOK PRIYADARSHI	
9.	MA/765/2012 M.V. ACT	4 LALITA DEVI & ORS. <b>VS</b> M/S MINAPUR SERVICE STATION BASUDEOPUR PARAPUR & ANR.	Mr.SUNIL KUMAR PANDEY	Mr.SANJAY SINHA Mr.ASHOK PRIYADARSHI
10.	CR. MISC./39556/2013 QUASHING(420,406,1QSH H COMPLAIN FOR CONGN	5 NIRAJ GAUTAM <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BINAY KUMAR Mr.ANAMUL HAQUE	Mr.RAMCHANDRA SINGH (APP) Mr.RANJAN KUMAR SRIVASTAVA
11.	CR. MISC./41598/2013 QUASHING(138 N.I.AQSH COMPLAIN FOR OTHER	9 SANTOSH SINGH & ANR. <b>VS</b> STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR	Mr.DURGESH NANDAN (APP) Mr.SHIVENDRA KUMAR ROY Smt.SHEELA SHARMA
12.	CR. MISC./44742/2013 QUASHING(418/34)-IQSH COMPLAIN FOR CONGN	8 MALTI DEVI <b>VS</b> STATE OF BIHAR & ANR	Mr.SHARDA NAND MISHRA Mr.RAJAN PRASAD	Mr.JITENDRA KR. ROY 1 (APP) Mr.KUMAR DHIRENDRA PRATAP SINGH
13. with	CR. MISC./47717/2013 QUASHING (418,341)QSH COMPLAIN FOR CONGN	4 RAJESH KUMAR <b>VS</b> STATE OF BIHAR & ANR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.RAJIV RANJAN Mr.DHANANJAY KUMAR GUPTA	Mr.AMIT KR.RAKESH(APP) Mr.KUMAR DHIRENDRA PRATAP SINGH
14.	CR. MISC./47903/2013 QUASHING (418,341) QSH COMPLAIN FOR C	4 SHASHI BHUSHAN MALVIYA <b>VS</b> STATE OF BIHAR & ANR	Mr.SHARDA NAND MISHRA Mr.RAJAN PRASAD Mr.RAJIV RANJAN Mr.DHANANJAY KUMAR GUPTA	Mr.RAJ KISHOR SINGH(APP) Mr.KUMAR DHIRENDRA PRATAP SINGH
15.	CR. MISC./50869/2013 QUASHING(138 N.I.AQSH COMPLAIN FOR CONGN	8 PANKAJ KUMAR @ BABLOO <b>VS</b> STATE OF BIHAR & ANR	Mr.VAIDEHI RAMAN PRASAD SINGH Mr.MRITYUNJAY KUMAR Mr.RAJAN Mr.GYAN CHANDRA ROY	Mr.PARMANAND PRASAD (APP) Mr.RAJIVE RANJAN SINGH

16.	CR. MISC./51375/2013 QUASHING(406) IPCQSH COMPLAIN FOR CONGN	7	MANJU KALAWATI DEVI VS STATE OF BIHAR & ANR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.MAYANAND JHA (APP) Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA
17.	CR. MISC./52792/2013 QUASHING(418)-IPC QSH COMPLAIN FOR CONGN	9	GUNJESH CHANDAN VS STATE OF BIHAR & ANR	Mr.MUKESH KUMAR NO-1	Mr.S. EHETESHANUDDIN(APP) Mr.SACHIN KUMAR Mr.PRAVEEN KUMAR SINGH Mr.SURESH KUMAR MISHRA Mr.VIJAY KUMAR SINGH
18.	CR. MISC./54456/2013 QUASHING(138 N.I.AQSH COMPLAIN FOR CONGN	6	AMIT KUMAR VS STATE OF BIHAR & ANR	Mr.SANJAY KUMAR MISHRA Mr.ASHOK KUMAR	Mr.KR.VIRENDRA NARAYAN(APP)
19.	MA/228/2014 M.V. ACT	4	LEGAL MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, PATNA VS BHAGWAN DEVI & ORS.	Mr.DURGESH KUMAR SINGH	Mr.SHAILENDRA KUMAR
20.	MA/282/2014 M.V. ACT	3	ANSHU DEVI & ORS. VS AJAY KUMAR & ORS.	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.ARCHANA SINHA @ ARCHANA SHAHI	Mr.BIMLESH KUMAR JHA Mr.MAHENDRA THAKUR Mr.BARUN KUMAR CHOUDHARY Mr.SANJAY SINGH
21.	MA/294/2014 M.V. ACT	5	THE UNION OF INDIA THROUGH THE GENRAL MANAGER, EAST CENTRAL RAILWAY, HAJIPUR & ANR. VS PREMA DEVI & ORS.	Mr.ANIL KUMAR SINHA	
22.	CR. MISC./4132/2014 QUASHING(138 N.I.AQSH COMPLAIN FOR CONGN	14	ARUN KUMAR PATHAK VS STATE OF BIHAR & ANR	Mr.VIVEKANAND VIVEK	Mr.DR.KR. UDAY PRATAP(APP) Mr.DHANANJAYA NATH TIWARI Mr.VIJAY ANAND
23.	CR. MISC./32682/2014 QUASHING(138 N.I.AQSH COMPLAIN FOR CONGN	7	NAVIN KUMAR JHA VS STATE OF BIHAR & ANR	Mr.PAWAN KUMAR SINGH Mr.RANJEET KUMAR SINGH	Mr.RAJENDRA PD.NAT(APP) Mr.SANGIV KUMAR Mr.RAM HRIDAY PRASAD
24.	CR. MISC./35529/2014 QUASHING (406,420,QSH COMPLAIN FOR CONGN	6	ANAMIKA SAHA & ANR. VS STATE OF BIHAR & ANR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE Mr.ARVIND KUMAR SINGH	Mr.SURENDRA PD.SINGH(APP)
25.	CR. MISC./36889/2014 QUASHING(420)-IPC QSH COMPLAIN FOR OTHER	6	ARJUN PRASAD & ORS VS STATE OF BIHAR & ANR	Mr.RAJ DULAR SAH	Mr.SHANTANU KUMAR(APP) Mr.RAVINDRA KUMAR
26.	CR. MISC./38889/2014 QUASHING(138 N.I.AQSH COMPLAIN FOR CONGN	5	MR. RATILAL RAKA VS STATE OF BIHAR & ANR	Mr.SATYENDRA PRASAD	Mr.PREM KUMAR JHA (APP) Mr.SAMIR KUMAR SINHA Mr.RAM NANDAN PRASAD SINHA
27.	CR. MISC./44861/2014 QUASHING (135,136)QSH F.I.R. FOR DIRECT	1	CHANDRAWATI DEVI VS STATE OF BIHAR & ANR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.AJAY KUMAR JHA(APP) Mr.VINAY KIRTI SINGH Mr.RATAN PRASAD SINHA
28.	MA/11/2015 MVI ACT.	4	UNITED INDIA INSURANCE CO. LTD. VS SEEMA KUMARI & ORS	Mr.ASHOK KUMAR Mr.RAMCHANDRA LAL DAS	Mr.DEVESH SHANKARAN Mr.CHANDRA MOLESHWAR Mr.SHASHI SHEKHAR TIWARY
29.	MA/114/2015	1	RINKI KUMARI & ORS VS SHRI RAM VINAY SHARMA & ORS	Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.SANJAY SINGH Mr.BIMLESH KUMAR JHA
30.	MA/115/2015	1	SUKHARI RAI @ OM PRAKASH VS ABHA KUMARI & ORS	Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.SANJAY SINGH Mr.RANA RANDHIR SINGH
31.	MA/325/2015	3	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. VS CHAMELI DEVI & ORS	Mr.DURGESH KUMAR SINGH	
32.	MA/508/2015	1	BINOD SAHU VS THE BRANCH MANAGER BAJAJ ALIANZ G.I COMPANY LTD. & ORS	Mr.ASHOK KUMAR PRASAD Mr.PRABHAS RANJAN	
33.	CR. APP (SJ)/575/2015 R.I.FOR 5 YEARS(3)	5	BORHAN SHARMA @ BODHAN SHARMA & ORS VS THE STATE OF BIHAR	Mr.PRASHANT SINHA	Mr.SUJIT KR.SINGH(APP) Mr.KAMAL KISHORE JHA Mr.ROUNAK KUMAR SINGH "PANKAJ"
34.	CR. MISC./7241/2015 QUASHING(406) IPC QSH COMPLAIN FOR CONGN	4	SARDAR AMRIK SINGH VS STATE OF BIHAR & ANR	Mr.DINESH CHOUDHARY	Mr.DR. KR.UDAY PRATAP SINGH (APP)

35.	CR. MISC./15764/2015 QUASHING(420,34) IQSH F.I.R. FOR CONGNIZ	6	RATNA GUPTA VS THE STATE OF BIHAR	Mr.ANJANI KUMAR JHA	Mr.VEENA KUMARI JAISWAL(APP) Mr.AJEY KUMAR
36.	CR. MISC./44298/2015 QUASHING(420,323,3QU ASHING	4	RAVISH NARAYAN VS STATE OF BIHAR & ANR	Mr.CHIRANJIVA RANJAN	Mr.RAJ BALLABH SINGH (APP) Mr.DSHIRENDRA KUMAR TRIVEDI
37.	CR. MISC./55013/2015 QUASHING (417,504)QSH COMPLAIN FOR CONGN	5	SHIVNANDAN YADAV & ORS VS STATE OF BIHAR & ANR	Mr.AMBIKA BHAGAT	Mr.DR. KUMAR UDAY PRATAP(APP)
38.	MA/128/2016	1	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. VS ARTI DEVI @ ARTI KUNWAR & ORS	Mr.DURGESH KUMAR SINGH	
39.	MA/129/2016	1	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. VS SURESH RAJAK & ORS	Mr.DURGESH KUMAR SINGH	
40.	MA/466/2016	3	SHRI RAM GENERAL INSURANCE CO. LTD, THROUGH MANAGER VS REKHA KUMARI @ REKHA DEVI & ANR.	Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.MUKTI NATH Mr.KAMESHWAR SINGH Mr.MANOJ KUMAR
41.	MA/468/2016	3	SHRI RAM GENERAL INSURANCE CO. LTD, THROUGH MANAGER VS SHANTI DEVI & ORS.	Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.MUKTI NATH Mr.KAMESHWAR SINGH Mr.MANOJ KUMAR
42.	MA/495/2016	3	SHRI RAM GENERAL INSURANCE CO.LTD., THROUGH MANAGER VS MANJU DEVI & ORS.	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.ARCHANA SINHA	Mr.MUKTI NATH Mr.KAMESHWAR SINGH Mr.MANOJ KUMAR
43.	MA/621/2016	3	LEGAL MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. VS HINA FATIMA & ORS.	Mr.DURGESH KUMAR SINGH	
44.	MA/622/2016	3	BRANCH MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. VS MAMTA DEVI & ANR.	Mr.DURGESH KUMAR SINGH	
45.	MA/659/2016	3	DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY HAZIPUR VS KUSHUM DEVI & ORS.	Mr.ASHOK PRIYADARSHI	
46.	MA/926/2016	3	I C I C I LOMBARD GENERAL INSURANCE COMPANY LIMITED VS MD. AMZAD & ORS	Mr.DURGESH KUMAR SINGH	
47.	MA/941/2016	3	RAMANAND SINGH & ANR VS SHAILENDRA KUMAR GUPTA & ANR	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.ARCHANA SINHA @ ARCHANA SHAHI Mr.SHALINI BIHARI	Mr.SANJAY SINGH Mr.BIMLESH KUMAR JHA
48.	MA/967/2016	3	BABITA DEVI VS THE ORIENTAL INSURANCE COMPANY LIMITED BEGUSARAI & ORS	Mr.SANDEEP PATIL	Mr.SANJAY SINGH
49.	MA/1234/2016	3	I C I C I LOMBARD GENERAL INSURANCE COMPANY LIMITED VS MANORMA DEVI & ORS	Mr.DURGESH KUMAR SINGH	
50.	MA/1245/2016	3	I C I C I LOMBARD GENERAL INSURANCE COMPANY LIMITED VS NAJO KHATUN & ORS	Mr.DURGESH KUMAR SINGH	
51.	MA/1274/2016	3	I C I C I LOMBARD GENERAL INSURANCE COMPANY LIMITED VS NEELAM BALA & ORS	Mr.DURGESH KUMAR SINGH	
52.	MA/1275/2016	3	I C I C I LOMBARD GENERAL INSURANCE COMPANY LIMITED VS RAJ KUMARI DEVI & ORS	Mr.DURGESH KUMAR SINGH	
53.	CR. MISC./7772/2016 QUASHING(138 N.I.AQSH COMPLAIN FOR CONGN	4	ANUJ KUMAR VS STATE OF BIHAR & ANR	Mr.RABINDRA PRASAD SINGH	Mr.AMITESH KUMAR(APP)
54.	CR. MISC./8203/2016 QUASHING (138)N.I.QSH COMPLAIN FOR CONGN	5	SAYED MASOOM RAZA @ S.M. RAZA @ S.N. RAJA VS STATE OF BIHAR & ANR	Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY	Mr.PRADEEP NARAIN KUMAR(APP)
55.	CR. MISC./24479/2016 QUASHING (420,406)C QSH OF ORDER OF COGN	3	ASHOK KUMAR SAH VS STATE OF BIHAR & ANR	Mr.SURESH PRASAD SAH @ BARANWAL	Mr.MADHURI LATA(APP) Mr.KUMAR MANGLAM
56.	CR. MISC./30243/2016 QUASHING (406) IPCB QSH OF THE ORDER OF	4	ARJUN RAM VS STATE OF BIHAR & ANR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SRI PARMANAND KUMAR (APP244)

57. CR. MISC./46867/2016  
QUASHING (420,419,A  
QSH OF F.I.R

3 GAURAV KUMAR SONI  
VS THE STATE OF BIHAR

Mr.AJAY NANDAN SAHAY  
Mr.NAVIN KUMAR JHA  
Mr.VIKALP

Mr.SRI ANISH  
CHANDRA (APP183)  
Mr.CHANDRA MOHAN  
JHA  
Mr.RAJNISH KUMAR  
MISHRA

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